

LOK SABHA DEBATES

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LOK SABHA

Monday, March 16, 1959/Phalguna 25,
1880 (Saka)

The Lok Sabha met at Eleven of
the Clock

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

"India 1958" Exhibition

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Shri Ram Krishan Gupta:
Shri Rajendra Singh:
Shri Jinachandran.
Pandit D N. Tiwary:
Shri Bhakt Darshan:
Shri Ajit Singh Sarhadr:
Shri Supakar:
Shri Naval Prabhakar:
Shri Pangarkar.
• 1296, { Shri Mohan Swarup:
Shrimati Ila Palchoudhuri:
Shri A. M Tariq.
Shri Bibhuti Mishra:
Shri D. C. Shrama:
Shri P G Deb:
Shri B. Das Gupta:
Shri Subiman Ghose:
Shri Tridib Kumar
Chaudhuri:

Will the Minister of Commerce and
Industry be pleased to state:

(a) the total expenditure incurred
in organising the "India 1958" Exhibi-
tion in New Delhi;

(b) the income derived by renting
out the different stalls and sale of
entrance tickets;

(c) the total number of persons who
visited the Exhibition,

(d) the number of foreign visitors
out of them;

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(e) the number of V.I.P's among
them;

(f) the decision taken regarding the
suggestion to organise such exhibitions
every year, and

(g) the number of States which
participated in this Exhibition?

The Deputy Minister of Commerce
and Industry (Shri Satish Chandra):
(a) to (g) A statement is laid on the
Table of the House (See Appendix
IV annexure No 24]

Shri Ram Krishan Gupta: May I
know the names of the States which
did not organise any pavilion?

Shri Satish Chandra: Andhra Pra-
desh, Assam and Madhya Pradesh

Shri Ram Krishan Gupta: May I
know whether there is any proposal
to hold such exhibitions in other parts
of the country?

Shri Satish Chandra: Exhibitions
are held in different parts of the
country from time to time, it is not
possible to organise big exhibitions
like this in different parts

Shri Vidya Charan Shukla: May
I know whether any reasons have
been advanced by the States that did
not have any pavilion in this exhibi-
tion, and if so, what those reasons
are?

Shri Satish Chandra: These three
States did not set up their own pavi-
lions, but they did participate in the
exhibition. The exhibits received
from these States were displayed in
various pavilions such as those of
Central Water Power Commission,
Irrigation and Power etc. They did not
have their own pavilions.

Shri Vidya Charan Shukla: I want to know the reasons why they did not have their own pavilions

Mr. Speaker: Shri Naval Prabhakar

श्री नवल प्रभाकर : क्या मैं माननीय मंत्री जी से जान सकता हूँ कि इस प्रदर्शनी में दिल्ली नगर निगम की आर में स्वास्थ्य और सफाई का जो प्रबन्ध किया गया था उस के लिये कितना रुपया देना पड़ा ?

श्री सतीश चन्द्र : उस का बिल करीब २ लाख रु० है जो दिया जायेगा ।

श्री भक्त दर्शन : प्रश्न के अन्तर्गत (एक) के अन्तर्ग में माननीय मंत्री जी ने कहा कि इस प्रदर्शनी को प्रति वर्ष करने का सम्बन्ध में कोई विचार नहीं किया जा रहा है । क्या मैं जान सकती हूँ कि जो लावो रूमों की विल्लिडों बनाई गई थी उन का परिणाम क्या होगा और उन का रख रखाव कैसे किया जायेगा । अगर प्रति वर्ष प्रदर्शनी नहीं की जायेगी ?

श्री सतीश चन्द्र : इन में बहुत सी डमारते ता पहले से थी, कुछ और बड़ी ह । फूड टेड एग्जीक्यूटिव मिनिस्ट्री विचार कर रही है कि अगले साल यहाँ वह एक बन्द एग्जीक्यूटिव एग्जिबिशन कर । इस के अलावा एक विचार यह भी है कि इसी जगह एक स्थायी नुमाइश खोली जाय । अभी यह मामला विचाराधीन है ।

Shri Supakar: May I know whether any study will be made of the impact of the important items of the exhibitions on our exports?

Shri Satish Chandra: Delegations from many countries visited the exhibition. Thousands of foreigners who had either come to Delhi for various international conferences or were already here, also visited the exhibition. It is anticipated that exports will benefit as a result of this visual publicity.

Shri B. Das Gupta: May I know the total amount charged on the private stall holders as rent, and also on the State Governments, and the total amount realised from them up till now?

Shri Satish Chandra: I have not got the detailed break-up. But the rent charged from the participants, whether they were Central Government Ministries, or the State Governments or the private parties, was the same. The rent receipts are expected to be about Rs 38 lakhs, and realisations are being made. Most of it has been realised by now.

Shri B. Das Gupta: My question has not been answered. I wanted to know specifically.

Mr Speaker: The hon Member must table a separate question if he wants a break-up.

Shri Goray: May I know how many big buildings are there on the exhibition grounds now, and what use they will be put to between two exhibitions?

Shri Satish Chandra: Eight big pavilions were left over by the old exhibitions. The new Government pavilions are mostly permanent or semi-permanent structures.

Shri Goray: How many are there?

Shri Satish Chandra: I have got a list before me, but I have to count, because the private stalls are also mixed up in this list.

Mr Speaker: He need not count. What is the use that is going to be made of these? Leave alone the number. Hon. Members may go in the evening and find out. As regards whatever is available in the library or close by, I am not going to allow any questions hereafter.

Shri Goray: This is not available in the Library.

Mr. Speaker: Hon. Members will go and have a look. Now, what is the use that they are going to be put to?

Shri Satish Chandra: I have said that there is a proposal to have a permanent exhibition in that part of the grounds where these permanent pavilions have been constructed. There is also a proposal which the Food and Agriculture Ministry is considering, to have a world agricultural exhibition next year. The exhibition ground will be utilised for exhibitions from time to time.

Shri B. Das Gupta: rose—

Mr Speaker: If the hon. Member wants the break-up, he must table a separate question.

Shri Tangamani: From the statement we find that the income so far derived is Rs. 54.03 lakhs. In the Supplementary Demands we were informed that the total expenditure expected was about Rs. 64.06 lakhs. I would like to know whether they have got any correct figures as to how much has been spent in this exhibition, because from the statement it is not clear, since the accounts are still being looked into.

Shri Satish Chandra: The accounts have not been finally closed, but I have indicated the latest position. This gives a fair estimate of the income and expenditure. The exhibition is now over, and we are in a better position to compile these figures.

Shri Tangamani: The expenditure figure is not given here. I would like to know the actual expenditure incurred. The estimate given on the previous occasion was Rs. 64.46 lakhs. I would like to know the exact expenditure incurred on this exhibition.

Shri Satish Chandra: The expenditure is about Rs. 51 lakhs as estimated now.

Shri D. C. Sharma: May I know whether any concessions were given to school children, college students and university students to enable them to see this exhibition?

Shri Satish Chandra: There were certain special days allotted for women and children. On three days, the

exhibition was open free of any entrance fee to women and children, and one day was specially allotted for children only.

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Without charge.

Shri Satish Chandra: and thousands of persons visited the exhibition.

Shri B. Das Gupta: I wanted to know specifically the amount charged from the private stall holders. That has not been answered.

Mr Speaker: Has the hon. Minister got the break-up?

Shri Satish Chandra: I said that I do not have the details.

Mr Speaker: The hon. Minister has not got the break-up.

Whenever hon. Ministers give answers, we must be able to understand from them whether they are able to give those details without notice or not. What is the meaning in pursuing it and saying "He has not given the answer, he has not given the answer"? Hon. Members are evidently under the impression that they are cross-examining witnesses in a court of law.

Shri B. Das Gupta: I had put that item in my original question, but that has not been answered.

Mr Speaker: What is because he has not got the figures. When I am able to infer that, why should the hon. Member also not infer like that?

Outstanding Dues from the Municipal Committees

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{ Shri Subodh Hansda:
*1237. Shri S. C. Samanta.
{ Shri R. C. Majhi:

Will the Minister of Works, Housing and Supply be pleased to state.

(a) whether there are any outstanding dues up to date from the Municipal